

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.217
C.P.(IB)/83(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on: 08/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Proxy for Mr. Monaal Davawala, Adv.

For the Respondent : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv

ORDER

Proxy counsel for the applicant seeks adjournment.

List for further consideration on 01.05.2024.

Later on Learned Counsel for the applicant appeared

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)